



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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इ-मेल email: helpdoc@rbi.org.in

May 28, 2019

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22610835 फैक्स/Fax: 91 22 22660358

5 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Geera Finance Limited	302, Shaswat Complex, Near Hotel Kanak, Opp. Gujarat College, Ellisbrige, Ahmedabad, Gujarat-380 006	01.00049	March 02, 1998	March 25, 2019
2.	Adurjee & Bros Pvt. Ltd.	Sarosh Bhavan, 16-B/1, Dr. Ambedkar Road, Pune-411 001, Maharashtra	13.01307	November 04, 1999	April 10, 2019
3.	Goyal Granites Private Limited	KD-175, IInd Floor, Pitampura, New Delhi-110 088	B14.02448	September 07, 2001	April 29, 2019
4.	Saraf Silk Exports Private Limited	37A, Bentick Street, 3 rd Floor, Room No. 314, Hare Street, Kolkata-700 069, West Bengal	B.05.05121	January 31, 2003	May 08, 2019
5.	Abhi Ambi Financial Services Limited	Old No. 19, New No. 32, Cathedral Garden Road, Nungambakkam, Chennai-600 034	B-07.00574	February 15, 2001	May 14, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.